

11

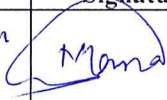
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 390/9/HDB/2018
NAME OF THE COMPANY	Hemarus Therapeutics Ltd
NAME OF THE PETITIONER(S)	Hemogenomics Pvt Ltd
NAME OF THE RESPONDENT(S)	Hemarus Therapeutics Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Manor Gecil Thomas	Advocate	manav@tgalaw.in &	
		9618574425	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Mr.Manor Gecil Thomas present for Petitioner.

Petitioner filed proof of despatch of copy of petition on Respondent.

Petitioner is directed to issue notice of date of hearing to the Respondent and file proof of service.

Registry is directed to issue notice to the Respondent.

Respondent shall file counter within two weeks serving a copy in advance to the Petitioner and file proof of service.

List the matter on 28.08.2018.


MEMBER JUDICIAL